Annexure-7
Name of the corporate debtor: IBD Universal Private Limited; Date of commencement of liquidation: 22.05.2024; List of stakeholders as on: 28.03.2025

S. No.	Name of	Details of claim received		Details of claim admitted							Amount	Amount	Amount	Amount of	Remarks, if any
	creditor	Date of	Amount	Amount	Nature of	Amount	Whether	Details of	Amount	% share in	of	of any	of claim	claim under	
		receipt	claimed	of claim	claim	covered	security	Security	covered	total	contingen	mutual	rejected	verification	
				admitted		by	interest	Interest	by	amount of	t claim	dues, that			
						security	relinquishe		guarantee	claims		may be			
						interest	d? (Yes/No)			admitted		set off			
1		22.07.2024	225187551	225187551	Unsecured	Nil	NA	NA	NA	9.84%	NA	NA	0		Admitted by the erstwhile
	Central GST and Central Excise														liquidator as per 12(2)(C) of the
															IBBI (Liquidation Process)
															Regulation, 2016.
2	Assistant Provodent Fund	06.01.2025	1573263	1573263	Unsecured	Nil	NA	NA	NA	0.07%	NA	NA	0	0	Claim received after the stipulated
	Commissioner/Recovery Officer,														period.
3	State Tax Depatment Circle-6	13.02.2025	14756656	14756656	Unsecured	Nil	NA	NA	NA	0.64%	NA	NA	0	0	Claim received after the stipulated
															period.